

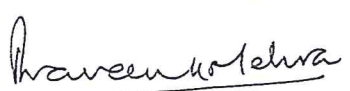


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/68/ (IB)/2017
NAME OF THE PETITIONER(S) : ROSE FLOWER COMPANY PAPER PVT LTD
NAME OF THE RESPONDENT(S) : MEHRA COMPUTER SYSTEMS LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	A. BABU M.A.C. Kandasulbaran	Advt. Imp. Secy	
2)	R. MURALI	Asst. Secy	
3)	RAVEEN K MEHRA		

ORDER

Counsel representing both the parties are present. They filed a joint memo of compromise mentioning payment schedule and details of the post-dated cheques. They stated that the matter has been settled between them. Memo is taken on record. In view of the compromise entered between the parties, matter is **closed**.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)